

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 4799/2018

UP SUNNI CENTRAL WAQF BOARD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(ONLY C.A. NOS. 4799/2018, 4798/2018, 4797/2018 & 4796/2048 ARE TO BE LISTED)

WITH

C.A. No. 4797/2018 (III-A)

C.A. No. 4798/2018 (III-A)

C.A. No. 4796/2018 (III-A)

Date : 02-11-2018 This appeal was called on for hearing today.

For Appellant(s) Ms.Aditi Gupta,Adv.
Mr. Fuzail Ahmad Ayyubi, AOR

Mr.Uzmi Jameel Husain,Adv.
Mr. Shakil Ahmed Syed, AOR

For Respondent(s) Mr. Vishwa Pal Singh, AOR
Mr.Ronak Karanpuria,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No(s). 4799/2018, 4797/2018 & 4796/2018

Respondent Nos.1-5 have already filed counter affidavit.

Service is complete qua respondent Nos.6 & 7 but no one has entered appearance on their behalf.

Ld.counsel for the parties have not filed any statement of case within the prescribed period. Hence, list the matters before the Ho'ble Court as per rules.

Civil Appeal No.4798/2018

Respondent Nos.1-5 have already filed counter affidavit.

Service is complete qua respondent No.6 but no one has entered appearance on his behalf.

Ld.counsel for the parties have not filed any statement of case within the prescribed period. Hence, list the matters before the Ho'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB